



*

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA
ORIGINAL APPLICATION NO.129/2025/EZ

In The Matter of:-

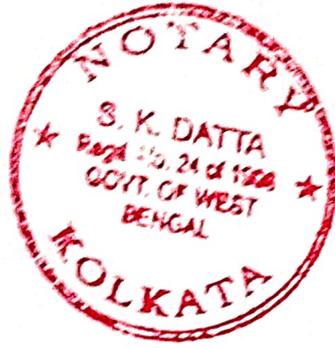
Manas Kumar Mondal

..... Applicant

- Versus-

Union of India & Ors.

...Respondent(s)



AFFIDAVIT-IN-OPPOSITION ON BEHALF OF RESPONDENT NUMBER 14,
DISTRICT MAGISTRATE & COLLECTOR, DISTRICT SOUTH (24)
PARGANAS.

INDEX

| Sl No. | PARTICULARS | ANNEXURE | PAGE |
|--------|---|----------|------|
| 1. | Affidavit-in-Opposition | | 1-6 |
| 2. | Photocopies of the Record of Rights are collectively annexed herewith | 'A' | 7-20 |

Filed by:

Sibojyoti Chakrabarti
Mr. SIBOJYOTI CHAKRABARTI,

Advocate,

State of West Bengal

(M): 9007035534

Email: subho.advocate@gmail.com

X

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

EASTERN ZONE BENCH, KOLKATA

ORIGINAL APPLICATION NO.129/2025/EZ

In The Matter of:-

Manas Kumar Mondal

..... Applicant

- Versus-

Union of India & Ors.

...Respondent(s)

**AFFIDAVIT-IN-OPPOSITION ON BEHALF OF RESPONDENT NUMBER 14,
DISTRICT MAGISTRATE & COLLECTOR, DISTRICT SOUTH (24)
PARGANAS.**

I, Sri Saddam Navas, S/o Badarudeen M, aged about 36 years, by faith-Islam, by occupation- Government Service, now posted as Additional District Magistrate (Land Reforms) & District Land & Land Reforms Officer, district South (24) Parganas having office at New Treasury Building (8th & 9th floor), Alipore, Kolkata: 700027, West Bengal, do hereby solemnly affirm and declare as follows: -

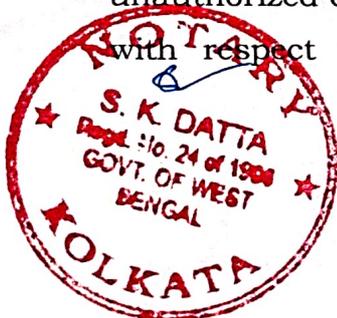
1. That I am presently posted as the Additional District Magistrate (Land Reforms) & District Land & Land Reforms Officer, district South (24) Parganas having office at New Treasury Building (8th & 9th floor), Alipore, Kolkata: 700027, West Bengal and I have made myself acquainted with the facts and circumstances of this case and competent to affirm this affidavit-in-opposition for and on behalf of the District Magistrate & Collector, South (24) Parganas being the respondent number 14 herein, in the instant original application.



~~2~~

2. That this Affidavit-in-Opposition is filed in compliance and obedience to the Solemn Order dated 06.01.2026, passed by the Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata.
3. That this deponent has been advised to deal with the relevant portion of the original application which appears to be material and relevant for proper adjudication of the instant original application with respect to the office of the District Magistrate & Collector, District South (24) Parganas and the paragraph and/or rest portions of the original application which are not specifically admitted be deemed to be denied and disputed by the deponent.
4. That at the commencement it is humbly submitted that the suit plots are partly raiyati in nature where upon alleged resort and home stay are constructed by respondent numbers 22 and 23.

Photocopies of the Record of Rights are collectively annexed herewith and marked with the letter 'A'.
5. That with regard to the statements made in paragraphs 1 and 2 of the original application this deponent does not comment on the same being matters of record.
6. That with regard to the statements made in paragraph 3 of the original application this deponent does not comment on the same the local Panchayet is the concerned authority for the same.
7. That with regard to the statements made in paragraph 4 (I) of the original application this deponent states that the aspect of illegal and unauthorized construction, may be answered by the local authorities and with respect to the protection of environment, maintenance of bio



✱

diversity and preservation of ecological balance are matters which may be answered by the local authorities, and concerned departments.

8. That with regard to the statements made in paragraph 4 (II) & (III) of the original application this deponent states that he does not comment on the same as it may be answered by the concerned departments.
9. That with regard to the statements made in paragraph 4 (IV) of the original application this deponent does not comment on the same being matters of fact and record.
10. That with regard to the statements made in paragraph 4 (V)(A)(B)(C) of the original application this deponent states that he does not comment on the same as it may be answered by the concerned departments.
11. That with regard to the statements made in paragraph 4 (V)(D)(E)(F)(G) & 4 (VI)(VIII) of the original application this deponent states that the same may be answered by the other concerned authorities/respondents as the same does not relate to the role and functioning of this deponent.
12. That with regard to the statements made in paragraph 4 (VII) of the original application this deponent states that the same are denied and disputed and the allegations are vague and have no legs to stand upon moreover the same are not supported by evidentiary proof.
13. That with regard to the statements made in grounds of the original application it is stated that the same are not at all good grounds and the prayers are not at all maintainable and this instant application is not maintainable and is liable to be dismissed.
14. That it is respectfully prayed before the Hon'ble Tribunal may be pleased to pass such further Order/Orders as is deemed fit for the ends of



5

15. That the statements made in paragraph 1 is true to my knowledge and paragraphs 2 to 12, are based on information derived from the record and which I believe to be true and rest thereof are my humble submission before this Hon'ble Tribunal.

Identified by me

Sibojyoti Chakrabarti

Advocate 15.03.2026
State of West Bengal

Saddam Nawaz
Deponent

Additional District Magistrate and
District Land & Land Reforms Officer
South 24 Parganas, Alipore

S.L. NO. 01/15/03/2026



SANTOSH KUMAR DATTA
NOTARY
90/1A, Hari Ghosh Street
Kolkata - 700 006
Regn. No -24 of 1996

Solemnly Affirmed
&

Declared before me
on identification of Advocate

S. K. DATTA
S. K. DATTA
NOTARY

15 MAR 2026

15.03.2026

VERIFICATION

✗

184

I, the deponent within named do hereby solemnly affirm and verify that the contents of the statements made in the above paragraphs of the affidavit are true and correct to the best of my knowledge and belief. No part of the same is false and nothing material has been concealed therefrom.

l/
Adv Verified at Kolkata, on this the 15th day of March, 2026.

Identified by me

Sibojyoti Chakrobarti
Advocate 15.03.2026
State of West Bengal

Saddam Das
Deponent

Additional District Magistrate and
District Land & Land Reforms Officer
South 24 Parganas, Alipore



15 MAR 2026

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ
-দাগের তথ্য-



Amexure 'A'



185

জেলা- দক্ষিণ ২৪ পরগণা
মৌজা- লক্ষীপুর আবাদ
দাগ নং- ১৩১
সাবেক দাগ নং-

ব্লক- নামখানা
জে.এল.নং- ০২৫
শ্রেণী- বালচুর

থানা- নামখানা
জমির পরিমাণ(এ)- ১.৬৯

[১৬২৪০২৫]

| খতিয়ান নং | শ্রেণী | অংশ | অংশ পরিমাণ(এ) | স্বায়ত্ত্ব/লেসীর বিবরণ | মন্তব্য |
|------------|--------|--------|---------------|---|---------|
| ১ | বালচুর | ০.১৩৬১ | ০.২৩০০ | পশ্চিমবঙ্গ সরকার পক্ষে কালেক্টর সাং-নিজ | |
| ৫৩ | বালচুর | ০.৮৬৩৯ | ১.৪৫০০ | প্রবর্তক টরাটের পক্ষে সম্পাদক পিতা- সাং-নিজ | |
| | | ১.০০০০ | ১.৬৮ | | |

(*উল্লিখিত খতিয়ানের যথার্থ অংশ পরিমাণ, , ঐ খতিয়ানে উক্ত দাগে অংশ অনুসারে নির্ধারিত হইবে।)

Translated Copy

8

186

Government of West Bengal
Land & Land Reforms Department
-Plot Information-

District- South 24 Parganas Block- Namkhana [1624025]
Mouza- Laxmipur Abad J.L.No- 25 Police Station- Namkhana
Plot No- 131 Classification- Balochur Area of the Plot (Acre)- 1.69
Sabek Plot no-

| Khatian No | Classification | Share | Share Area (Acre) | Raiyat/Lessee Details | Remarks |
|------------|----------------|--------|-------------------|---|---------|
| 1 | Balochur | 0.1361 | 0.2300 | Collector In favour of Govt of West Bengal Add- Self | |
| 53 | Balochur | 0.8639 | 1.4500 | Prabartak Trust (Secretary) Father - Add- Self | |

1.0000 1.6900

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ
-দাগের তথ্য-

Q



187

[১৬২৪০২৫]

জেলা- দক্ষিণ ২৪ পরগণা
মোজা- লক্ষীপুর আবাদ
দাগ নং- ১৩২
সাবেক দাগ নং-

ব্লক- নামখানা

জে.এল.নং- ০২৫

শ্রেণী- বালচুর

থানা- নামখানা

জমির পরিমাণ(এ)- ১.৬৭

| খতিয়ান নং | শ্রেণী | অংশ | অংশ পরিমাণ(এ) | রায়তের/লেসীর বিবরণ | মন্তব্য |
|------------|--------|--------|---------------|---|---------|
| ১ | বালচুর | ০.১৬৬৭ | ০.২৮০০ | পশ্চিমবঙ্গ সরকার পক্ষে কালেক্টর সাং-নিজ | |
| ৫৩ | বালচুর | ০.৮৩২৩ | ১.৩৯০০ | প্রবর্তক টরাটের পক্ষে সম্পাদক পিতা- সাং-নিজ | |
| | | ০.৯৯৯০ | ১.৬৭ | | |

(*উল্লিখিত খতিয়ানের যথার্থ অংশ পরিমাণ, , ঐ খতিয়ানে উক্ত দাগে অংশ অনুসারে নির্ধারিত হইবে।)

Translated Copy

XO

Government of West Bengal
Land & Land Reforms Department
-Plot Information-

District- South 24 Parganas Block- Namkhana [1624025]
Mouza- Laxmipur Abad J.L.No- 25 Police Station- Namkhana
Plot No- 132 Classification- Balochur Area of the Plot (Acre)- 1.67
Sabek Plot no-

| Khatian No | Classification | Share | Share Area (Acre) | Raiyat/Lessee Details | Remarks |
|------------|----------------|--------|-------------------|---|---------|
| 1 | Balochur | 0.1667 | 0.2800 | Collector In favour of Govt of West Bengal Add- Self | |
| 53 | Balochur | 0.8323 | 1.3900 | Prabartak Trust (Secretary) Father - Add- Self | |

1.0000 1.6700



189



পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ
-দাগের তথ্য-

জেলা- দক্ষিণ ২৪ পরগণা ব্লক- নামথানা [১৬২৪০২৫]
মৌজা- লক্ষীপুর আবাদ জে.এল.নং- ০২৫ থানা- নামথানা
দাগ নং- ১৩৩ শ্রেণী- বালচুর জমির পরিমাণ(এ) - ১.৬৩
সাবেক দাগ নং-

| খতিয়ান নং | শ্রেণী | অংশ | অংশ পরিমাণ(এ) | রায়তের/লেসীর বিবরণ | মন্তব্য |
|------------|--------|--------|---------------|---|---------|
| ১ | বালচুর | ০.১৮৪০ | ০.৩০০০ | পশ্চিমবঙ্গ সরকার পক্ষে কালেক্টর সাং-নিজ | |
| ৫৩ | বালচুর | ০.৮১৬০ | ১.৩৩০০ | প্রবর্তক টরাষ্টের পক্ষে সম্পাদক পিতা- সাং-নিজ | |
| | | ১.০০০০ | ১.৬৩ | | |

(* উল্লিখিত খতিয়ানের যথার্থ অংশ পরিমাণ, , ঐ খতিয়ানে উক্ত দাগে অংশ অনুসারে নির্ধারিত হইবে।)

Translated copy

12

190

Government of West Bengal
Land & Land Reforms Department
-Plot Information-

District- South 24 Parganas Block- Namkhana [1624025]
Mouza- Laxmipur Abad J.L.No- 25 Police Station- Namkhana
Plot No- 133 Classification- Balochur Area of the Plot (Acre)- 1.63
Sabek Plot no-

| Khatian No | Classification | Share | Share Area (Acre) | Raiyat/Lessee Details | Remarks |
|------------|----------------|--------|-------------------|---|---------|
| 1 | Balochur | 0.1840 | 0.3000 | Collector In favour of Govt of West Bengal Add- Self | |
| 53 | Balochur | 0.8160 | 1.3300 | Prabartak Trust (Secretary) Father - Add- Self | |

1.0000 1.6300

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ
-দাগের তথ্য-



জেলা- দক্ষিণ ২৪ পরগণা
মৌজা- লক্ষীপুর আবাদ
দাগ নং- ১৩৪
সাবেক দাগ নং-

ব্লক- নামথানা
জে.এল.নং- ০২৫
শ্রেণী- বালচুর

থানা- নামথানা
জমির পরিমাণ(এ)- ১.৫৮

[১৬২৪০২৫]

| খতিয়ান নং | শ্রেণী | অংশ | অংশ পরিমাণ(এ) | রায়তের/লেসীর বিবরণ | মন্তব্য |
|------------|--------|--------|---------------|---|---------|
| ১ | বালচুর | ০.২৬৫৮ | ০.৪২০০ | পশ্চিমবঙ্গ সরকার পক্ষে কালেক্টর সাং-নিজ | |
| ৫৩ | বালচুর | ০.৭৩৪২ | ১.১৬০০ | প্রবর্তক টরাষ্টের পক্ষে সম্পাদক পিতা- সাং-নিজ | |
| | | ১.০০০০ | ১.৫৮ | | |

(* উল্লিখিত খতিয়ানের যথার্থ অংশ পরিমাণ, , ঐ খতিয়ানে উক্ত দাগে অংশ অনুসারে নির্ধারিত হইবে।)

Translated copy

X

Government of West Bengal
Land & Land Reforms Department
-Plot Information-

| | | |
|-----------------------------|--------------------------|-------------------------------|
| District- South 24 Parganas | Block- Namkhana | [1624025] |
| Mouza- Laxmipur Abad | J.L.No- 25 | Police Station- Namkhana |
| Plot No- 134 | Classification- Balochur | Area of the Plot (Acre)- 1.58 |
| Sabek Plot no- | | |

| Khatian No | Classification | Share | Share Area (Acre) | Raiyat/Lessee Details | Remarks |
|------------|----------------|--------|-------------------|---|---------|
| 1 | Balochur | 0.2658 | 0.4200 | Collector In favour of Govt of West Bengal Add- Self | |
| 53 | Balochur | 0.7342 | 1.1600 | Prabartak Trust (Secretary) Father - Add- Self | |

1.0000 1.5800

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ
-দাগের তথ্য-

১৫



193

জেলা- দক্ষিণ ২৪ পরগণা
মৌজা- লক্ষীপুর আবাদ
দাগ নং- ১৩৫
সাবেক দাগ নং-

ব্লক- নামখানা
জে.এল.নং- ০২৫
শ্রেণী- বালচুর

থানা- নামখানা
জমির পরিমাণ(এ)- ১.৬৪

[১৬২৪০২৫]

খতিয়ান নং শ্রেণী অংশ অংশ পরিমাণ(এ) রায়তের/লেসীর বিবরণ মন্তব্য

১ বালচুর ০.২০১২ ০.৩৩০০ পশ্চিমবঙ্গ সরকার
পক্ষে কালেক্টর
সাং-নিজ

৫৩ বালচুর ০.৭৯৮৮ ১.৩১০০ প্রবর্তক টরাষ্টের পক্ষে সম্পাদক
পিতা-
সাং-নিজ

১.০০০০ ১.৬৪

(*উল্লিখিত খতিয়ানের যথার্থ অংশ পরিমাণ, , ঐ খতিয়ানে উক্ত দাগে অংশ অনুসারে নির্ধারিত হইবে।)

Translated eAm

16 194

Government of West Bengal
Land & Land Reforms Department
-Plot Information-

District- South 24 Parganas Block- Namkhana [1624025]
Mouza- Laxmipur Abad J.L.No- 25 Police Station- Namkhana
Plot No- 135 Classification- Balochur Area of the Plot (Acre)- 1.64
Sabek Plot no-

| Khatian No | Classification | Share | Share Area (Acre) | Raiyat/Lessee Details | Remarks |
|------------|----------------|--------|-------------------|---|---------|
| 1 | Balochur | 0.2012 | 0.3300 | Collector In favour of Govt of West Bengal Add- Self | |
| 53 | Balochur | 0.7988 | 1.3100 | Prabartak Trust (Secretary) Father - Add- Self | |

1.0000 1.6400

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ
-দাগের তথ্য-

১০



195

জেলা- দক্ষিণ ২৪ পরগণা
মৌজা- লক্ষীপুর আবাদ
দাগ নং- ১৩৬
সাবেক দাগ নং-

ব্লক- নামথানা
জে.এল.নং- ০২৫
শ্রেণী- বালচুর

থানা- নামথানা
জমির পরিমাণ(এ)- ১.৬২

[১৬২৪০২৫]

| খতিয়ান নং | শ্রেণী | অংশ | অংশ পরিমাণ(এ) | রায়তের/লেসীর বিবরণ | মন্তব্য |
|------------|--------|--------|---------------|---|---------|
| ১ | বালচুর | ০.২৪২৭ | ০.৩৯০০ | পশ্চিমবঙ্গ সরকার পক্ষে কালেক্টর সাং-নিজ | |
| ৫৩ | বালচুর | ০.৭৫৯৩ | ১.২৩০০ | প্রবর্তক টরাষ্টের পক্ষে সম্পাদক পিতা- সাং-নিজ | |
| | | ১.০০২০ | ১.৬২ | | |

(*উল্লিখিত খতিয়ানের যথার্থ অংশ পরিমাণ, , ঐ খতিয়ানে উক্ত দাগে অংশ অনুসারে নির্ধারিত হইবে।)

For Office Use Only.

Translated Copy 196

Government of West Bengal
Land & Land Reforms Department
-Plot Information-

District- South 24 Parganas Block- Namkhana [1624025]
Mouza- Laxmipur Abad J.L.No- 25 Police Station- Namkhana
Plot No- 136 Classification- Balochur Area of the Plot (Acre)- 1.62
Sabek Plot no-

| Khatian No | Classification | Share | Share Area (Acre) | Raiyat/Lessee Details | Remarks |
|------------|----------------|--------|-------------------|---|---------|
| 1 | Balochur | 0.2427 | 0.3900 | Collector In favour of Govt of West Bengal Add- Self | |
| 53 | Balochur | 0.7988 | 1.2300 | Prabartak Trust (Secretary) Father - Add- Self | |

1.0000 1.6200

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ
-দাগের তথ্য-

১



197

জেলা- দক্ষিণ ২৪ পরগণা
নৌজা- লক্ষীপুর আবাদ
দাগ নং- ১৩৭
সাবেক দাগ নং-

ব্লক- নামখানা
জে.এল.নং- ০২৫
শ্রেণী- বালচুর

থানা- নামখানা
জমির পরিমাণ(এ)- ১.৬৩

[১৬২৪০২৫]

| খতিয়ান নং | শ্রেণী | অংশ | অংশ পরিমাণ(এ) | রায়তের/লেসীর বিবরণ | মন্তব্য |
|------------|--------|--------|---------------|---|---------|
| ১ | বালচুর | ০.২১৪৭ | ০.৩৫০০ | পশ্চিমবঙ্গ সরকার পক্ষে কালেক্টর সাং-নিজ | |
| ৫৩ | বালচুর | ০.৭৮৫৩ | ১.২৮০০ | প্রবর্তক টরাষ্টের পক্ষে সম্পাদক পিতা- সাং-নিজ | |
| | | ১.০০০০ | ১.৬৩ | | |

(*উল্লিখিত খতিয়ানের যথার্থ অংশ পরিমাণ, , ঐ খতিয়ানে উক্ত দাগে অংশ অনুসারে নির্ধারিত হইবে।)

For Office Use Only.

Translated copy

198

Government of West Bengal
Land & Land Reforms Department
-Plot Information-

District- South 24 Parganas Block- Namkhana [1624025]
Mouza- Laxmipur Abad J.L.No- 25 Police Station- Namkhana
Plot No- 137 Classification- Balochur Area of the Plot (Acre)- 1.63
Sabek Plot no-

| Khatian No | Classification | Share | Share Area (Acre) | Raiyat/Lessee Details | Remarks |
|------------|----------------|--------|-------------------|---|---------|
| 1 | Balochur | 0.2147 | 0.3500 | Collector In favour of Govt of West Bengal Add- Self | |
| 53 | Balochur | 0.7853 | 1.2800 | Prabartak Trust (Secretary) Father - Add- Self | |

1.0000 1.6300

**BEFORE THE HON'BLE
NATIONAL GREEN TRIBUNAL**

**EASTERN ZONE BENCH,
KOLKATA**

**ORIGINAL APPLICATION
NO.129/2025/EZ**

In The Matter of:-

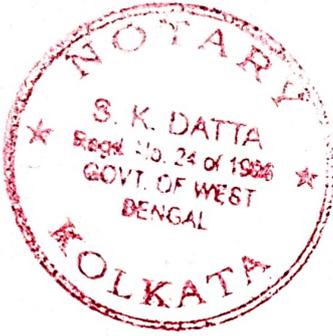
Manas Kumar Mondal

..... Applicant

- Versus-

Union of India & Ors.

...Respondent(s)



AFFIDAVIT-IN-OPPOSITION ON
BEHALF OF RESPONDENT
NUMBER 14, DISTRICT
MAGISTRATE & COLLECTOR,
DISTRICT SOUTH (24)
PARGANAS.

Filed by:

Mr. SIBOJYOTI CHAKRABARTI,
Advocate,
State of West Bengal
(M): 9007035534
Email: subho.advocate@gmail.com